

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 3664-3665/2023

BANWARI LAL KANCHAL

APPELLANT(S)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

RESPONDENT(S)

IA No. 53485/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 191064/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 1547/2022 - EXEMPTION FROM FILING O.T.
IA No. 53486/2021 - EXEMPTION FROM FILING O.T.
IA No. 120665/2025 - EXEMPTION FROM FILING O.T.
IA No. 21285/2020 - EXEMPTION FROM FILING O.T.
IA No. 191063/2019 - EXEMPTION FROM FILING O.T.
IA No. 48969/2023 - EXEMPTION FROM FILING O.T.
IA No. 113059/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 120663/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION
IA No. 24760/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION
IA No. 231402/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION

WITH

C.A. No. 3666-3667/2023 (III-A)
IA No. 84241/2025 - CLARIFICATION/DIRECTION
IA No. 34152/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 109597/2020 - EXEMPTION FROM FILING O.T.
IA No. 109583/2020 - EXEMPTION FROM FILING O.T.
IA No. 60674/2020 - EXEMPTION FROM FILING O.T.
IA No. 62250/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 60666/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 3668-3669/2023 (III-A)
IA No. 109836/2020 - EXEMPTION FROM FILING O.T.
IA No. 109606/2020 - EXEMPTION FROM FILING O.T.
IA No. 58926/2020 - EXEMPTION FROM FILING O.T.
IA No. 62267/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 58929/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES
IA No. 58925/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS

CONMT.PET.(C) No. 507-508/2020 in CA No. 3664-3665/2023 in SLP(C)
No. 29281-29282/2019 (III-A)
IA No. 82910/2020 - EXEMPTION FROM FILING O.T.
IA No. 67925/2020 - EXEMPTION FROM FILING O.T.
IA No. 82905/2020 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 67927/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES

Date : 28-07-2025 These matters were called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
HON'BLE MR. JUSTICE N.V. ANJARIA**

For Appellant(s) :

**Ms. Diksha Rai, AOR

Mr. Abdhesh Chaudhary, Adv.
Mr. Amit Jaiswal, Adv.
Ms. Manisha Suri, Adv.
Mr. Swatej Jetta, Adv.
Ms. Geetanjali Setia, Adv.
Mr. Nishi Kant Singh, Adv.
Mr. Nilendu Vatsyayan, Adv.
Ms. Radha Gupta, Adv.
Ms. Ila Shikhar Sheel, AOR**

For Respondent(s) :

**Mr. Purushottam Sharma Tripathi, AOR
Mr. Abhishek Tripathi, Adv.
Mr. Vijay Pratap Singh, Adv.
Mr. Vijay Dixit, Adv.
Mr. Ravi Chandra Prakash, Adv.
Mr. Prakhar Singh, Adv.**

**Mr. Ashok Bannidinni, AOR
Ms. Betsara Myllemngap, Adv.
Mr. Sujeet Kumar, Adv.**

Mr. Bhakti Vardhan Singh, AOR

**Mr. Ritik Malik, Adv.
Mr. Akhil Suri, Adv.
M/S. Dubey & Chandra Law Chambers, AOR**

Mr. Satpal Singh, AOR

**UPON hearing the counsel, the Court made the following
O R D E R**

List the appeals itself on 06.08.2025, high up on the Board.

**(NARENDRA PRASAD)
DEPUTY REGISTRAR**

**(ANJU KAPOOR)
ASSISTANT REGISTRAR**